

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 121
(IB)-979(PB)/2020

IN THE MATTER OF:

Rajendra Kumar Sahoo

...

Applicant/Petitioner

Vs

Mideast Integrated Steels Ltd.

...

Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 20.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

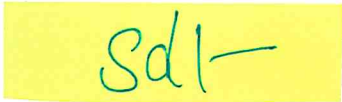
SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Respondent : Mr. Kanishk Khetan, Advocate

ORDER

List on 09.02.2021.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

20.01.2021
Deepak Kumar